CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

Review Petition No. 19/RP/2018

: Petition for review of the order dated 26.3.2018 in Petition Subject

No.62/MP/2017.

Date of hearing : 5.6.2018

Coram : Shri P.K. Pujari, Chairperson

> Shri A.K. Singhal, Member Shri A.S. Bakshi, Member Dr. M.K. Iyer, Member

Petitioner : PowerGrid NM Transmission Ltd.

Respondents : Tamil Nadu Power Co. Limited and Others

Parties present : Shri Deep Rao, Advocate, PGNMTL

Record of Proceedings

Learned counsel for the Review Petitioner submitted that the arguing counsel in the matter is not available and requested for adjournment. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 3.7.2018.

By order of the Commission

Sd/-(T. Rout) Chief (Law)